

SL. No.47

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.623/2020, IA No.1028/2020, CA/18/2021 in CP No.208/241/HDB/2020
NAME OF THE COMPANY	Costa Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Amaram Myadam Shashikala
NAME OF THE RESPONDENT(S)	Costa Projects Pvt Ltd
UNDER SECTION	241

**ORDER**

**Present:** Ld. Counsel Mr. Rohan Aloor and Ms. Vyshnavi for the Petitioner.  
Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

For filing withdrawal memo, **matter is adjourned to 19.04.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**